

SHRI BASU DEB ACHARIA: Sir, this is a very serious incident. One worker was killed in police firing and several workers were injured... (*Interruptions*)

SHRI K.P. REDDAIAH YADAV (Machhlipatnam): Sir, I was attacked with bombs and fire guns by the Goondas of Nandyal and Penugonda... (*Interruptions*)

MR. DEPUTY-SPEAKER: Kindly take your seats. We have made the rules. We have got a procedure.

(*Interruptions*)

SHRI BASU DEB ACHARIA: We wanted to raise this issue. But we were not allowed to raise it... (*Interruptions*)

(*Interruptions*)

SHRI BH. VIJAYAKUMAR RAJU (Narsapur): Sir, unfortunately the Speaker did not allow us to raise this issue. Democracy has been butchered in Andhra Pradesh and particularly it is an insult to the democracy. In the Prime Minister's constituency in Nandyal, polling in Allagadda Assembly segment has been countermanded... (*Interruptions*)

MR. SEPUTY-SPEAKER: Now, papers to be Laid on the Table.

Shri Ram tal Rahi.

14.12 hrs.

#### PAPERS TO BE LAID ON THE TABLE

Notification relating to Meghalaya under Article 356 (3) of the Constitution and the report of the Governor of Meghalaya

[*Translation*]

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM LAL RAHI): I, on behalf of SHRI M.M. JACOB lay the follower On the Table-

SHRI M.M. JACOB lay the following papers on the Table

(1) (i) A copy of the Proclamation (Hindi and English versions) dated the 11th October, 1991 issued by the President under article 356 of the Constitution in relation to the State of Meghalaya published in Notification No G.S.R. 623(E) in Gazette of India dated the 11th October, 1991 under article 356(3) of the Constitution.

(ii) A copy of the Order (Hindi and English versions) dated the 11th October, 1991 made by the president in pursuance of sub-clause (i) of clause (c) of the above proclamation published in Notification No. G.S.R. 624 (E) in Gazette of India dated the 11th October, 1991. [Placed in Library See No.LT-710/91.]

(2) A copy each of the Reports dated the 8th and 9th October, 1991 of the Governor of Meghalaya to the President (Hindi and English versions) [Placed in Library See No. LT-711/91.]

#### Monopolies And Restrictive Trade Practices (Amendment) Ordinance 1991

[*English*]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): Sir, I beg to lay on the Table a copy of the Monopolies and Restrictive Trade Practices (Amendment) Ordinance, 1991 (No. 8 of 1991) (Hindi and